

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
ORDINARY ORIGINAL CIVIL JURISDICTION  
COMPANY PETITION NO. 567 OF 2000**

In the matter of Section 433 and  
439 and other relevant Provisions  
of the Companies Act, 1956 ;

And

In the matter of Winding up of  
Goldfish Marine Products Private  
Limited, a Company registered  
under the provisions of the  
Companies Act, 1956 and having  
its Registered Office at 1-2/A,  
Millan Shopping Center, Uran,  
Navi Mumbai – 400 702

..... Company

Caribbean Trading Co. (LLC) )  
P. O. Box – 4978, Industrial Area )  
No. 4, Sharjah, United Arab Emirates)

..... Petitioner

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM AS  
A LIQUIDATOR**

To,  
The Official Liquidator,  
High Court,  
Bombay

Order pronounced on **1<sup>st</sup> April, 2010** by the Hon'ble Company  
Judge **Shri S. J. Kathawalla**, for the appointment of the Official Liquidator as  
a Liquidator of the undermentioned Company:-

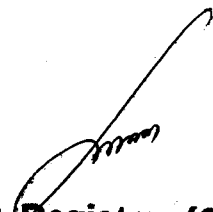
**NAME OF THE COMPANY** : **M/S. Goldfish Marine Products  
Private Limited**

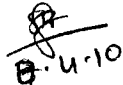
**REGISTERED OFFICE AT** : **1-2/A, Millan Shopping Center, Uran,  
Navi Mumbai – 400 702**

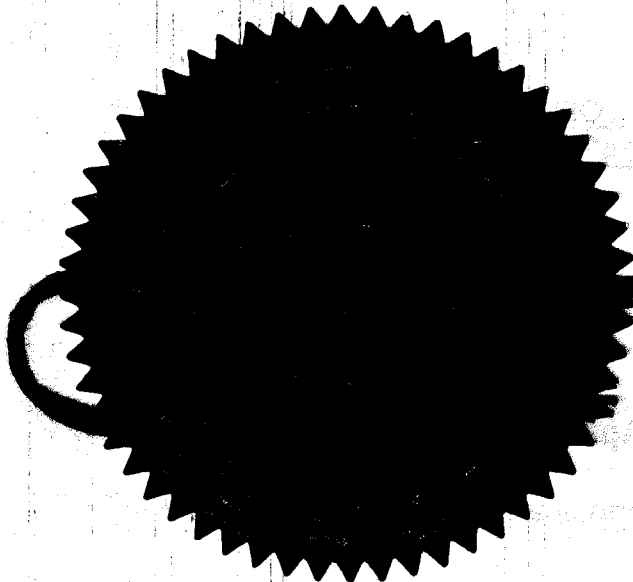
**PETITIONER'S ADVOCATE** : Mr. Yogesh N. Adhia  
**DATE OF THE PRESENTATION OF THE PETITION** : 5<sup>th</sup> May, 2000.

Copy of the Minutes of Order, Copy of the Petition and Affidavit-in-support are enclosed herewith.

Dated this 8<sup>th</sup> day of April, 2010.

  
For Registrar (O.S.)/  
Prothonotary and Senior Master

  
B. U. 10



*Jewell*  
*8/4/10*  
**SEALER**  
Dated this      day of April, 2010

**NOTE :-** It will be the duty of the persons as are liable to make out or to concur in making out a statement of affairs under Section 454 to attend on the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

**Copy forwarded for information to:-**

The Registrar of Companies,  
100, Everest Building, Marine Drive,  
Mumbai.